

[Mr. Deputy-Speaker]

Committee. They might reconsider it. Therefore, I will leave out the last item which pertains to his Bill. Without that I am putting this Report. The question is:

"That this House agrees with the Fifty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 16th March, 1960 subject to the modification that the Constitution (Amendment) Bill of Shri C. K. Bhattacharya be referred to the Committee for reconsideration."

The motion was adopted.

Mr. Deputy-Speaker: Now Bills to be introduced. Shri Pocker Sahib. Absent. Shri Bhattacharya.

15.33½ hrs.

DELIVERY OF BOOKS AND NEWSPAPERS (PUBLIC LIBRARIES) AMENDMENT BILL*

(Amendment of section 2) by Shri C. K. Bhattacharya

Shri C. K. Bhattacharya (West Dinajpur): Sir, I beg to move for leave to introduce a Bill further to amend the Delivery of Books and Newspapers (Public Libraries) Act, 1954.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Delivery of Books and Newspapers (Public Libraries) Act, 1954."

The motion was adopted.

Shri C. K. Bhattacharya: Sir, I introduce the Bill.

15.34 hrs.

YOUNG PERSONS (HARMFUL PUBLICATIONS) AMENDMENT BILL*

(Amendment of section 2) by Shri C. K. Bhattacharya

Shri C. K. Bhattacharya (West Dinajpur): Sir, I beg to move for leave to introduce a Bill to amend the Young Persons (Harmful Publications) Act, 1956.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Young Persons (Harmful Publications) Act, 1956."

The Motion was adopted.

Shri C. K. Bhattacharya: Sir, I introduce the Bill.

15.34½ hrs.

TERRITORIAL COUNCILS (AMENDMENT) BILL*

(Amendment of sections 3, 22 and 32) by Shri L. Achaw Singh

Shri L. Achaw Singh (Inner Manipur): Sir, I beg to move for leave to introduce a Bill to amend the Territorial Councils Act, 1956.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to amend the Territorial Councils Act, 1956."

The motion was adopted.

Shri L. Achaw Singh: Sir, I introduce the Bill.

*Published in the Gazette of India dated 18-3-60.